

**FMR – 2**

**Quarterly Report on Frauds Outstanding**

(Vide Chapter V Paragraph 1)

Name of the NBFC \_\_\_\_\_

Report for the quarter ended \_\_\_\_\_

**Domestic/ Overseas**

**Part – A: Frauds Outstanding**

(Amount in ₹ lakh)

Category	Cases outstanding as at the end of the previous quarter		New cases reported during the current quarter		Cases closed during the current quarter		Cases outstanding as at the end of the quarter		Total amount recovered	Provision held for cases outstanding as at the end of the quarter	Amount Recovered during the current quarter	Amount Written off during the current quarter
	2	3	4	5	6	7	8	9				
1	No.	Amount	No.	Amount	No.	Amount	No.	Amount	Amount	Amount	Amount	Amount
							(2+4-6)	(3+5-7)				

Category	Cases outstanding as at the end of the previous quarter		New cases reported during the current quarter		Cases closed during the current quarter		Cases outstanding as at the end of the quarter		Total amount recovered	Provision held for cases outstanding as at the end of the quarter	Amount Recovered during the current quarter	Amount Written off during the current quarter
	1	2	3	4	5	6	7	8				
	No.	Amount	No.	Amount	No.	Amount	No.	Amount	Amount	Amount	Amount	Amount
							(2+4-6)	(3+5-7)				
<b>1. <u>Cash</u></b>												
<b>2. <u>Deposits</u></b>												
(i) Recurring												
(ii) Daily												
(iii) Term												
(iv) Others												
<b>3. <u>Non-resident accounts</u></b>												
<b>4. <u>Advances</u></b>												
(i) Cash credit												
(ii) Term Loans												
(iii) Bills												
(iv) Others												
<b>5. <u>Inter-branch accounts</u></b>												
<b>6. <u>Off-balance sheet</u></b>												
(i) Letters of credit												
(ii) Guarantees												
(iii) Co-acceptance												
<b>7. <u>Others</u></b>												
<b>TOTAL</b>												

**Note:** For Indian NBFCs with overseas offices/branches, the above figures relate to the domestic position. The figures in respect of overseas branches/offices may be shown in a separate sheet in the same format as above.

**Part – B: Category-wise classification of frauds reported during the quarter**

Name of the NBFC \_\_\_\_\_

Category	Misappropriation and criminal breach of trust		Fraudulent encashment/ manipulation of books of account and conversion of property		Unauthorised credit facility extended for illegal gratification		Negligence and cash shortages		Cheating and forgery		Irregularities in foreign exchange transactions		Others		Total	
	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
Less than ₹ 1 lakh																
₹ 1 lakh and above but less than ₹ 1 crore																
₹1 crore and above																
Total																

**Part – C: Perpetrator-wise classification of frauds reported during the quarter** \_\_\_\_\_

Name of the NBFC \_\_\_\_\_

Category	Staff		Customers		Outsiders		Staff and Customers		Staff and Outsiders		Customers and Outsiders		Staff, Customers and Outsiders		Total	
	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
Less than ₹ 1 lakh																
₹ 1 lakh and above but less than ₹ 1 crore																
₹ 1 crore and above																
<b>Total</b>																

**Note:** 1.The above category-wise classification is mostly based on various provisions of the Indian Penal Code.

2. All amounts may be furnished in ₹ lakh up to two decimals.

### **Certificate**

Certified that all frauds of ₹ 1 lakh and above reported to the Reserve Bank during the last quarter have also been reported to the NBFC's Board and have been incorporated in Part A (Columns 4 and 5) and Parts B and C above.

Signature:

Name and Designation:

Place:

Date: